

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

45.

IA-1322/2024 in C.P.(IB)/391(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Punjab National Bank Through Resolution  
Professional Mr.  
Nishant Agrawal  
Vs  
Mr. Sunil Kumar Trivedi

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

---

**ORDER**

1. None present when called. However, Adv. Vedanshi Shah i/b Adv. Mahalakshmi Ganpathy, Ld. Counsel for Applicant / RP marked presence in the chat box at 13:20 p.m.
2. List this matter on **06.09.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)